

F. No. J-11/2/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated the 22<sup>th</sup> July, 2024

**ORDER**

The President is pleased to **delete** the names of Advocates whose names are occurring under column-II in the table below from the panel of this department mentioned against each under column-III:

Sl. No.	Name of Panel Counsel	Name of court / tribunal engaged for	Details of order of empanelment
(I)	(II)	(III)	(IV)
1.	Shri B. S. Chhaba Enrl. (R/155/1995)	Deputy SGI for High Court of Rajasthan, Jaipur Bench	J-11014/2/2020-Judicial dated 08.11.2021
3.	Shri Surender Singh Naruka Enrl. (R/598/1997)	Standing Govt. Counsel for District & Subordinate Courts, Jaipur (Metropolitan)	J-11015/5/2016-Judicial dated 06.04.2016 read with J-11017/2/2019-Judicial dated 09.03.2019
4.	Shri Praveen Khandelwal Enrl. (R/1112/1995)	Standing Govt. Counsel for District & Subordinate Courts, Udaipur	J-11015/2/2019-Judicial dated 09.03.2019 read with J-11017/1/2022-Judicial (Part-1) dated 18.04.2022

2. Hindi version of this order will follow.



(Sher Singh Dagar)  
Joint Secretary & Legal Adviser

**F. No. J-11/2/2024-Judicial**

**Dated: 22.07.2024**

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. All the deputy SGIs in various High Court, as per list.
5. Shri Rajdeepak Rastogi, ASGI, High Court of Rajasthan.
6. The Registrar, High Court of Rajasthan.
7. Shri B S Chhaba, Ex-Dy. SGI, High Court of Rajasthan.
8. Shri Surender Singh Naruka, Advocate.
9. Shri Praveen Khandelwal, Advocate.
10. Cash (LA) Section to stop the payment retainership to above mentioned advocates.
11. The Pay and Account Office, Department of Legal Affairs, New Delhi.
12. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
13. Hindi Section, Department of Legal Affairs, for translation of this order.
14. Office/spare copies.

*K. Gaurva*  
*22.07.2024*

(Kumar Gaurva)  
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